Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 255 of 2012

Dated: 18th January, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Indian Oil Corporation Ltd. .... Appellant (s)

Versus

Kerala State Electricity Board & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. K. Rajeev
Mr. Shinoj K. Narayanan

ORDER

At the request of the learned counsel for the Appellant, Post the matter on ***28.01.2013.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/sm